



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(34)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/105/2017
NAME OF THE PETITIONER : NKR IMPORT AND EXPORT PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	THAMIZHAVANAN	PCS	
①	B. SRIDHAR	Dy Reg	

ORDER

Counsel for the Petitioner present. Mr. B. Sridhar, Deputy Registrar of Companies in person present. Heard the arguments of the Counsel for the Petitioner. **Reserved for orders.**


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)